

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/5513/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Prasad,
Principal Judge, Family Court,
Barpeta.

Dated Guwahati, the 21st June, 2023.

Sub:- Reduction of **earned leave period.**

Ref:- Your letter No. FCB/15/Admin./2023/467 Dated 15.06.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **reduction of earned leave for three days has been accepted and your effective period of earned leave will be from 06.06.2023 till 14.06.2023 alongwith station leave permission from the evening of 03.06.2023 till the evening of 14.06.2023.**

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-08/2017/5514-5515/A, dated , 21-06-2023

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information.
- ✓ 2. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)